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Government of India/Bharat Sarkar
Ministry of Law & Justice
(Vidhi Evam Nyaya Mantralaya)
Department of Legal Affairs
(Vidhi Karya Vibhag)

Shastri Bhawan, New Delhi,
Dated the 6th March, 2018.

NOTIFICATION

No.32012/1/2018-Admn.I(LA) : The President is pleased to appoint Shri R.K. Srivastava, Deputy Legal Adviser (Grade-III of Indian Legal Service) to the post of Additional Legal Adviser (Grade-II of Indian Legal Service) in the level 13 of Pay Matrix in the Department of Legal Affairs, Ministry of Law & Justice, on *ad hoc* basis with effect from the forenoon of 28th February, 2018, till he is promoted on regular basis or until further orders, whichever is earlier.


(A. K. Joshi)

Deputy Secretary to the Govt. of India

To

The Manager,
Government of India Press,
Mayapuri, Ring Road,
New Delhi.
(along with Hindi version)

Endorsement No.32012/1/2018-Admn.I(LA) dated 6.03.2018:-

1. The Officer concerned. The above ad-hoc appointment will neither bestow on him any claim whatsoever for regular appointment to the grade of Additional Legal Adviser nor the services so rendered by him will count for the purpose of seniority in the higher grade.
2. The Pay & Accounts Officer, Department of Legal Affairs, Ministry of Law & Justice, New Delhi.
3. Cash Section (LA) (with 5 spare copies)
4. PS to MLJ/PS to MSLJ/PPS to LS/PPS to Addl. Secretaries/PPS to JS&LAs.
5. Branch Secretariats (Bangalore/Mumbai/Chennai/Kolkata).
6. Admn. II/III/IV (LA) Sections /Central Agency Section.
7. Hindi Unit (for Hindi Version). The Hindi version of the same may be e-mailed to admin1-la@gov.in .
8. NIC Cell, Department of Legal Affairs (to upload the notification on the website of the Department of Legal Affairs).
9. Personal file/Service Book/Notification Folder.



(A K Joshi)
Deputy Secretary to the Govt. of India

